

JOURNAL HOLDINGS

This List contains the complete Periodical holdings of the Judges' library including the current journals/Reports. The Arrow (→) indicates that a particular journal is still subscribed in the library.

Abbreviation used	Journal	Holding From - To	Remark
AIR	All India Reporter	1950 →	
AIR(SCW)	All India Reporter: Supreme Court Weekly	2001 →	
ACJ	Accident Claims Journal	1958 →	
CCL	Current Central Legislation	1978 →	
CrLJ	Criminal Law Journal	1904 →	
GLT	Gauhati Law Times	1995 →	
GLR	Gauhati Law Report	1981 -2016	
MJ	Meghalaya Judgment	2013 →	
NEJ	North East Judgments	2011 →	
SCC	Supreme Court Cases	1969 →	
SCC(Cri)	Supreme Court Cases(Criminal)	1970 →	
TAC	Transport & Accidents Cases	1976 →	
SCR	Supreme Court Report	1950-1978 2015→	
SCALE	Supreme Court Almanac	1981→	
ITR	Income Tax Report	1933-1990	
LIC	The Labour & Industrial Cases	1968-1999	
TLR	Taxation Law Report	1971-1999	
SLJ	All India Service Law Journals	1974-1989	
	Madras High Court Report	1862-1863 1874-1875	
	Criminal Appeals Reporter	1968-1975	
	Law Reports Indian Appeals	1873-1874 1949-1950	
	Moore's Indian Appeal	1863-1872	
	All India Tax Tribunals Judgments	1976-1977	
	Assam Law Reports	1960-1977	
	Indian Law Report (Assam)	1949-1967	
	Indian Cases	1909-1946	
	High Court Reports Bombay(Volume 1-12)	1914-1927	

FOREIGN JOURNALS /REPORTS

1.All England Law Reports

2.U.S.SUPREME Court Law Reports

The Library has a collection of the above journals which have been bound over the years. As such it is a growing library and aims at being the best repository of legal information and knowledge in order to facilitate better research in the field of law in the state.

GAZETTES

Sl.no	Gazettes
1.	Gazette of India
2.	Gazette of Meghalaya